

(b) Under the lease terms, residential premises cannot be used for any business, profession or vocation.

(c) Yes, Sir.

(d) The Government have decided to permit the lessors or their tenants who are doctors to carry on activities connected with their medical profession etc. provided that it does not cause any obstruction or otherwise cause inconvenience to the residents in the area and the private residential character of the locality is not disturbed.

#### टैक्सटाइल कमिश्नर का कार्यालय

\*५३६. श्री प्रकाशवीर शास्त्री: क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टैक्सटाइल कमिश्नर का कार्यालय बम्बई में है और पंजाब के मोजा बनियान और कपड़ा उद्योग को बम्बई कार्यालय से व्यवहार करने में काफी दिक्कत उठानी पड़ रही है ;

(ख) क्या टैक्सटाइल कमिश्नर का रीजनल कार्यालय पंजाब के किसी भाग में खोलने का विचार है; और

(ग) यदि हां, तो इस के लिये कौनसा स्थान चुना गया है ।

वाणिज्य मंत्रा(श्री कानूनगो): (क) से (ग). अमृतसर में एक रीजनल कार्यालय खोलने का विचार है ।

#### Repatriation of Hajis

\*540. { **Shri Raghunath Singh:**  
**Shri A. M. Tariq:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Government of Uttar Pradesh has made a request for the repatriation of Hajis in Saudi Arabia who have been stranded there;

(b) if so, the details thereof;

(c) whether a Delhi firm of Travel Agents declined to bring these Hajis back to India;

(d) if so, the reasons therefor; and

(e) the action taken in the matter?

The **Parliamentary Secretary to the Minister of External Affairs** (**Shri Sadath Ali Khan**): (a) and (b). No Sir. The State Haj Committee of Uttar Pradesh, however, reported to this Ministry about the difficulties experienced by the pilgrims taken by the paramount Travel Agency of Delhi. Reports were called for from the Embassies of India at Jeddah and Baghdad, who confirmed that the pilgrims had actually suffered certain inconvenience at the hands of the Travel Agency.

(c) and (d). The firm of Travel Agents were finally prevailed upon by the Embassies of India at Jeddah and Baghdad to bring the Hajis back to India.

(e) The difficulties that the pilgrims had with the firm are now the subject matter of an investigation by the appropriate agencies of Government, which is still proceeding.

#### Import of Rock Phosphate from Jordan

\*541. { **Shri Ramji Verma:**  
**Shri P. C. Borooah:**  
**Shri Raghunath Singh:**

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that Government propose to import rock phosphate from Jordan;

(b) whether it is also a fact that the rate paid for the phosphate from Jordan is little more than the available elsewhere; and

(c) if so, what are the reasons for paying this higher rate?

The **Minister of Commerce** (**Shri Kanungo**): (a) No, Sir. There is no proposal to import rock phosphate from Jordan on Government account. The State Trading Corporation, however, has entered into an agreement with the Jordan Rock Phosphate and